

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 1/59(1)/NCLT/AHM/2016

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017**

Name of the Company: Rakesh Agarwal
V/s.
Vogue Ceramics Gujarat Pvt. Ltd. & Ors.

Section of the Companies Act: Section 59(1) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ISHAN P. SHAH	Advocate	Petitioner	<u>Ishan</u>
2.	P. P. Vyas	"	Respondent	<u>P. P. Vyas</u>

ORDER

Learned Advocate Mr. Ishan Shah present for Appellant. Learned Advocate Mr. Pushpadatta Vyas present for Respondents No.1 to 4.

At request of both sides.

List the matter on 15.11.2017.

9.10.17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 9th day of October, 2017.